

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 119
IA No. 393/JPR/2022
IA No. 421/JPR/2022
IA No. 271/JPR/2024
CP No. (IB)- 247/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Sangeeta Ajmera Prop. M/s The Manpower

... Operational Creditor/Applicant

Versus

Shree Gangour Foods (Jaipur) LLP

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Suresh Agarwal, RP
For the Respondent : Saumil Sharma, Adv.
Navneet Khera, Adv.
Vaibhav Jeswani, Adv.

ORDER

List the matter on 10.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 14, 2024